

Name of Members	Country visited
<i>Group III</i>	
1. Shri Om Mehta	Italy, U.S.A., Canada, Greece, Kenya, Seychelles and Mauritius.
2. Bhagwan Dev	
3. Shri Giridhar Gomango	
4. Shri Gurudeo Gupta	
5. Shri Jagannath Rao Joshi	
6. Shri R. K. Mahalgi	
7. Shri G. S. Mishra	
8. Shri S. Murugen	
9. Shri Ram Vilas Paswan	
10. Shri V. Venka	

Drinking Water facilities in Rajasthan Villages

4173. SHRI SATISH AGGARWAL : Will the Minister of PLANNING be pleased to state :

(a) whether it is a fact that out of 24,000 villages of Rajasthan drinking water facilities are available only in 5322 villages;

(b) whether it is also a fact that the Chief Minister of Rajasthan had a detailed discussion with the Deputy Chairman of the Planning Commission in New Delhi on 17th August, 1980 and emphasised the Commission the urgent need for substantially augmenting financial assistance to the State to provide drinking water to these villages; and

(c) if so, what was the outcome of the discussion held and the decision of the Planning Commission in this regard ?

THE MINISTER OF PLANNING & LABOUR (SHRI NARAYAN DATT TIWARI) : (a) Out of 33305 inhabited villages in Rajasthan, the State Government have classified 24037 villages as problem villages from the point of view of availability of drinking water. By the end of March, 1980 drinking water facility had been provided to a total of 5222 villages of which 4646 are stated to be of the category of problem villages.

(b) & (c) . During the discussions which the Chief Minister of Rajasthan had with the Planning Commission on the 16th August, 1980 on the Annual Plan (1980-81) of the state, the question of giving priority to drinking water supply in the State Plan was considered in general terms. In the Sixth Five year Plan (1980-85) which is now under preparation substantially larger allocations are expected to be made for rural drinking water supply programme in all States.

Memorandum from FOMENTO Employees Union, Margao-Goa

4174. SHRI KRISHNA CHANDRA HALDER : Will the Minister of LABOUR be pleased to state :

(a) whether Government have received a memorandum dated 27th October, 1980 from FOMENTO Employees' Union Margao-Goa ;

(b) if so, what are their demands and suggestions ; and

(c) whether Government have taken necessary action thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA) : (a) The Memorandum referred to in the Question has not been received in the Ministry of Labour. Commissioner of Labour & Employment, Goa Administration has also informed that the Memorandum has not been received by him.

(b) and (c). Do not arise.

विदेशी धन प्राप्त करने वाले संगठन

4175. श्री अशफाक हुसैन : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत के उन व्यक्तियों और संगठनों के नाम क्या हैं जिन्होंने गत तीन वर्षों के दौरान भारत स्थित स्कूलों, अस्पतालों, धार्मिक तथा सामाजिक संगठनों के लिए विदेशी सरकारों से सीधे या भारत सरकार के माध्यम से धन

प्राप्त किया तथा इस प्रकार से प्राप्त किए गए धन का ब्यौरा क्या है और बाता देशों अथवा उनके धार्मिक संगठनों के नाम क्या हैं ;

(ख) क्या इलाहाबाद में हुए विश्व हिन्दू सम्मेलन तथा मुरादाबाद में हुए तबलीकी जमात सम्मेलन के लिए कोई विदेशी सहायता भी दी गई थी; और

(ग) यदि हां, तो सहायता-राशि कितनी थी तथा किन-किन देशों ने उक्त सहायता दी ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) : (क) विदेशी अभिदान (विनियमन) अधिनियम, 1976 की धारा 6(1) के अधीन केन्द्रीय सरकार लगभग 5000 संगठनों से उनके द्वारा प्राप्त विदेशी अभिदान की राशि के संबंध में अर्ध वार्षिक विवरणियां और वार्षिक लेखा परीक्षा रिपोर्ट भी, जिनमें धन का उपयोग दिया होता है, प्राप्त करती है। 1978 और 1979 वर्षों की विवरणियां और लेखा परीक्षा रिपोर्ट और 1980 की पहली छमाही की विवरणियां प्राप्त हो गई हैं। इनका संगणन किया जा रहा है और परिणाम उपलब्ध होने में कुछ समय लगेगा।

(ख) इस संबंध में कोई सूचना उपलब्ध नहीं है।

(ग) प्रश्न नहीं उठता।

Commission to Agents of Foreign Suppliers for Purchase of Armaments and Equipments

4176. SHRI RAJESH KUMAR SINGH : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that Government purchase armaments and equipment for the Defence services through the local agents of foreign suppliers on high rate of Commission ;

(b) whether in view of the high rate of commission, Government have considered the desirability of discarding the local agents and to have direct negotiations with the suppliers concerned ; and

(c) if so, the decision, if any, taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : (a) No, Sir. Defence stores are purchased directly from foreign suppliers.

(b) and (c). The foreign supplier has discretion to employ an Indian agent. The question of the Government of India taking a decision regarding their employment or otherwise does not arise.

Naxalites Killed

4177. SHRI CHITTA MAHATA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of naxalites killed, arrested, jailed or injured by the State Governments in the country since January, 1980 to-date, State-wise ; and

(b) the steps taken by Government for their family members welfare ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) (a) and (b). The information furnished by the Governments of Andhra Pradesh, Assam, Bihar, Kerala, Madhya Pradesh, Maharashtra, Tamil Nadu, Tripura and Uttar Pradesh is given in the attached statement.

Information from the Governments of West Bengal, Sikkim and Goa, Daman Diu is awaited and will be laid on the Table of the House.

The remaining State Governments and Union Territory Administrations have furnished 'NIL' information.